

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1942/2024 BLAPL/2255/2024	MANOJ MALVIYA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000010/2023
2	D-BLAPL/6108/2024 BLAPL/2256/2024	LAXMANA SHARMA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000061/2023
3	D-BLAPL/6208/2024 BLAPL/2257/2024	GURU DORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /131 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000945/2021
4	D-BLAPL/6211/2024 BLAPL/2258/2024	TIRUPATI KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /131 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000945/2021
5	D-BLAPL/7366/2024 BLAPL/2259/2024	AKASH DAS @ BILAO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MALGODOWN /177 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000665/2023
6	D-BLAPL/6403/2024 BLAPL/2260/2024	TULU SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /237 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000156/2013
7	D-BLAPL/6620/2024 BLAPL/2261/2024	SARAF RAJ VS STATE OF ODISHA	BALARAM KHARA VS	JEYPORE SADAR /325 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000104/2021
8	D-BLAPL/7368/2024 BLAPL/2262/2024	CHANCHAL RAM RAJWADE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000008/2024
9	D-BLAPL/6715/2024 BLAPL/2263/2024	PRADYUMNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000030/2024
10	D-BLAPL/7256/2024 BLAPL/2264/2024	BABURAM DEY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHANDIPUR /25 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000478/2023
11	D-BLAPL/7260/2024 BLAPL/2265/2024	UMESH TANTY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SUNDARGARH TOWN /51 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000203/2024

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12	D-BLAPL/7276/2024 BLAPL/2266/2024	JHASAKETAN BEHERA@JHARA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	KOIDA /85 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000639/2023
13	D-BLAPL/7377/2024 BLAPL/2267/2024	SHIVAM SIKARWAR VS STATE OF ODISHA	T.NARAYAN MURTY VS	KORAPUT TOWN /300 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000961/2023
14	D-BLAPL/7279/2024 BLAPL/2268/2024	LACHHAMAN KHORA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	NANDAPUR /25 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000199/2024
15	D-BLAPL/7381/2024 BLAPL/2269/2024	KRISHNA GUPTA @ KENIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /186 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000776/2023
16	D-BLAPL/7387/2024 BLAPL/2270/2024	SAMARU @ HARISH CHANDRA BANCHHOR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /34 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000168/2024
17	D-BLAPL/7280/2024 BLAPL/2271/2024	CHINTAMANI JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /227 /2023 J.M.F.C,MOHANA(Gajapati) GR/0000343/2023
18	D-BLAPL/7283/2024 BLAPL/2272/2024	RAKESH SAMAL VS STATE OF ODISHA	RESHMA BEHERA VS	DHARAKOT PS /117 /2021 A.D.J.,ASKA(Ganjam) ST/0000005/2022
19	D-BLAPL/7389/2024 BLAPL/2273/2024	BULU SWAIN VS STATE OF ODISHA	SANJIB BISWAL VS	MANGALA BAG /12 /2023 2ND ADJ,CUTTACK(Cuttack) ST/0000102/2023
20	D-BLAPL/7401/2024 BLAPL/2274/2024	SANTOSH KUMAR MOHARANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KRUSHNA PRASAD /192 /2023 J.M.F.C.,PURI(Puri) GR/0000854/2023
21	D-BLAPL/7289/2024 BLAPL/2275/2024	BIKASH BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /341 /2023 1ST ADDL.SESIONS JUDGE,BHUBANESHWAR CT/0000264/2023
22	D-BLAPL/7412/2024 BLAPL/2276/2024	PURNAMI KECHHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LAIKERA /41 /2023 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda) CT/0000075/2023
23	D-BLAPL/7290/2024	KAMESH KHILLO	DEBASIS TRIPATHY	/ /0

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	BLAPL/2277/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/0000016/2024
24	D-BLAPL/7291/2024 BLAPL/2278/2024	BIPIN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /13 /2023 S.D.J.M.,KHURDA(Khordha) GR/0001146/2023
25	D-BLAPL/7419/2024 BLAPL/2279/2024	PAHANA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHIRPANI P.S. /101 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000278/2023
26	D-BLAPL/7294/2024 BLAPL/2280/2024	MAHESH PAN@MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /53 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000065/2023
27	D-BLAPL/7429/2024 BLAPL/2281/2024	SK. SAHID @ SAHID VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000031/2016
28	D-BLAPL/7295/2024 BLAPL/2282/2024	JAFRUDIN MALIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000032/2023
29	D-BLAPL/7296/2024 BLAPL/2283/2024	PAPU@SUSANTA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
30	D-BLAPL/7299/2024 BLAPL/2284/2024	MOHIT@MIR MOHIT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /395 /2023 ASST.SESION JUDGE,SORO(Baleshwar) ST/0000010/2024
31	D-BLAPL/7432/2024 BLAPL/2285/2024	KRUSHNA PRADHAN @ KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /43 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000089/2024
32	D-BLAPL/7433/2024 BLAPL/2286/2024	SUNIL DEEP VS STATE OF ODISHA	BIKASH KUMAR DASH VS	ATHAMALLIK /131 /2023 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000011/2023
33	D-BLAPL/7300/2024 BLAPL/2287/2024	MD SABIR HUSSAIN@HUSAIN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000016/2023
34	D-BLAPL/7443/2024 BLAPL/2288/2024	MANA BHATRA VS	JUGALA KISHORE PANDA VS	MATHILI /33 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/7304/2024 BLAPL/2289/2024	STATE OF ODISHA NATHA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000035/2022 NIMAKHANDI /217 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001104/2023
36	D-BLAPL/7449/2024 BLAPL/2290/2024	KAILASH BINDHANI @ KAILASH BISANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /23 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000024/2024
37	D-BLAPL/7305/2024 BLAPL/2291/2024	PITAR PALA@PITAR PALO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /18 /2024 J.M.F.C.,MOHANA(Gajapati) GR/0000029/2024
38	D-BLAPL/7455/2024 BLAPL/2292/2024	KESHAB GOUDA @ PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /244 /2016 A.D.J.,BHANJANAGAR(Ganjam) ST/0000009/2024
39	D-BLAPL/7310/2024 BLAPL/2293/2024	MOHAMMAD AZARUDDIN@MOHAMMAD AZHARUDDIN VS STATE OF ODISHA	SUVALAXMI DEVI VS	MACHHKUND /65 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000071/2021
40	D-BLAPL/7313/2024 BLAPL/2294/2024	MD.RAJA@NEHAL KHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BARBIL /109 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000055/2023
41	D-BLAPL/7315/2024 BLAPL/2295/2024	MOHIT@MIR MOHIT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /394 /2023 ASST.SESION JUDGE,SORO(Baleshwar) ST/0000009/2024
42	D-BLAPL/7319/2024 BLAPL/2296/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	NAUGAON /247 /2022 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000323/2023
43	D-BLAPL/7459/2024 BLAPL/2297/2024	PRAMOD PADHIARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /255 /2023 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000001/2024
44	D-BLAPL/7484/2024 BLAPL/2298/2024	JAGAI MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KOIDA /63 /2017 ADDL.SESIONS JUDGE,BONAI(Sundarg) ST/0000069/2017
45	D-BLAPL/7491/2024 BLAPL/2299/2024	GANESWAR DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /263 /2023 1ST ADJ,CUTTACK(Cuttack) Spl/0000015/2023

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46	D-BLAPL/7492/2024 BLAPL/2300/2024	AMAR MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /31 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000024/2024
47	D-BLAPL/7493/2024 BLAPL/2301/2024	ANIL MALLIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	DIGAPAHANDI /278 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000056/2021
48	D-BLAPL/7494/2024 BLAPL/2302/2024	DEEPAK SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BAIDESWAR /167 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000140/2022
49	D-BLAPL/7498/2024 BLAPL/2303/2024	BHASKAR TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /216 /2022 JMFC, BORIGUMMA(Koraput) GR/0000390/2022
50	D-BLAPL/7353/2024 BLAPL/2304/2024	SACHIN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000005/2024
51	D-BLAPL/7500/2024 BLAPL/2305/2024	DAMODAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BERHAMPUR SADAR /459 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001554/2023
52	D-BLAPL/7355/2024 BLAPL/2306/2024	BABITA GANTHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000004/2024
53	D-BLAPL/7551/2024 BLAPL/2307/2024	PADMANAVA DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /67 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000205/2023
54	D-BLAPL/7329/2024 BLAPL/2308/2024	CHOUHAN PREM@PREM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /202 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000039/2023
55	D-BLAPL/7502/2024 BLAPL/2309/2024	NARAYAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /64 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000214/2024
56	D-BLAPL/7559/2024 BLAPL/2310/2024	SURABHI NAG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000001/2024
57	D-BLAPL/7515/2024	RATHA @ RATHIA NAIK	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /60 /2024

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	BLAPL/2311/2024	VS STATE OF ODISHA	VS	J.M.F.C,REAMAL(Debagarh) CT/0000111/2024
58	D-BLAPL/7330/2024 BLAPL/2312/2024	B.SIRI PRADHAN@SRIMANDIRA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /74 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000180/2024
59	D-BLAPL/7336/2024 BLAPL/2313/2024	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /156 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000260/2024
60	D-BLAPL/7518/2024 BLAPL/2314/2024	BHAKUA @ MANTU MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /287 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001542/2023
61	D-BLAPL/7550/2024 BLAPL/2315/2024	SAMANTA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000003/2024
62	D-BLAPL/3613/2024 BLAPL/2316/2024	GANDU NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /191 /2019 A.D.J.,BHANJANAGAR(Ganjam) ST/0000065/2020
63	D-BLAPL/5423/2024 BLAPL/2317/2024	KARTIK MAJHI @ BADRINATH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	KOKSARA /197 /2020 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000281/2020
64	D-CMAPL/7804/2024 CMAPL/59/2024	DAMBARUDHAR MEHER VS NIRANJAN SAHU	ADV. VS	/ / (//
65	D-CMAPL/10520/2024 CMAPL/60/2024	KSHEERABDHI TANAYA PANDA VS PRINCIPAL SECY., TO GOVT., R AND D.M, DEPT.	ADV VS	/ / (//
66	D-CMP/10919/2024 CMP/233/2024	SUBRAT MISHRA VS B.D.A, BBSR	SHAKTI DATTA TRIPATHY VS	/ / A.D.J.,BHUBANESWAR(Khordha) Fao/0000042/2023
67	D-CONTC/8319/2024 CONTC/1776/2024	UGRESAN PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	/ / (//
68	D-CONTC/8317/2024 CONTC/1777/2024	KANHEI CHARAN MUNDA VS	ADV. VS	/ / (

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69	D-CONTC/6646/2024 CONTC/1778/2024	ASWATHY S., I.A.S. K.JAGANNATH DAS VS CVR MURTY, IRE INDIA LTD.,HEAD ORISSA SANDS, GANJAM	BIDYADHAR PRADHAN VS	// // ()
70	D-CONTC/8322/2024 CONTC/1779/2024	JASOBANTA RANA VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
71	D-CONTC/8316/2024 CONTC/1780/2024	HIRALAL SINGH AHIR VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY., W.R. DEPT.	ADV. VS	// ()
72	D-CONTC/8324/2024 CONTC/1781/2024	SADANANDA MAHANTA VS ASWATHY S., I.A.S.	ADV. VS	// ()
73	D-CONTC/8307/2024 CONTC/1782/2024	BHAKALU RANA VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY., W.R. DEPT.	ADV. VS	// ()
74	D-CONTC/8304/2024 CONTC/1783/2024	GANESWAR BEHERA VS MADHUSMITA MOHANTY, SARPANCH, BADAMBA P.S., CUTTACK	ADV. VS	// ()
75	D-CONTC/10865/2024 CONTC/1784/2024	SADASIBA MALLICK VS ANUPAM SAHA, I.A.S	ADV VS	// ()
76	D-CONTC/8325/2024 CONTC/1785/2024	CHUNULAL MAJHI VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
77	D-CONTC/10940/2024 CONTC/1786/2024	NABA KISHORE BISWAL VS ANU GARG, COMMNR.- CUM -ADDL. CHIEF SECY., W.R DEPT.	ADV VS	// ()
78	D-CONTC/8331/2024 CONTC/1787/2024	DRUPA SINGH MAJHI VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
79	D-CONTC/8353/2024 CONTC/1788/2024	BRUNDA PATEL VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY., W.R. DEPT.	ADV. VS	// ()

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80	D-CONTC/9433/2024 CONTC/1789/2024	BHARATI PATTNAIK VS SAMEER HOTA, CHIEF ENGINEER CUM CHIEF MANAGER (TECH.), STATE PROCUREMENT CELL, BBSR	ANUP KUMAR PATTNAIK VS	// 0
81	D-CONTC/9427/2024 CONTC/1790/2024	NALINIKANTA DAS VS SAMEER HOTA, CHIEF ENGR. CUM CHIEF MANAGER (TECH.), (I/C), STATE PROCUREMENT CELL, ODISHA, BBSR.	ANUP KUMAR PATTNAIK VS	// 0
82	D-CONTC/8357/2024 CONTC/1791/2024	RAMA AHIR VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY., W.R. DEPT.	ADV. VS	// 0
83	D-CONTC/9425/2024 CONTC/1792/2024	RAVINDRA KUMAR DAS VS SANTOSH KUMAR JENA, EXEC. OFFICER, N.A.C., NAYAGARH	ANUP KUMAR PATTNAIK VS	// 0
84	D-CONTC/8362/2024 CONTC/1793/2024	MANSINGH AHIR VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY., W.R. DEPT.	ADV. VS	// 0
85	D-CONTC/9580/2024 CONTC/1794/2024	KHETRABASI NAYAK VS MANAGUNG TRUSTEE OF MAA TARINI THAKURANI BIJE	PRANGYANANDA PATTANAIAK VS	// 0
86	D-CONTC/9177/2024 CONTC/1795/2024	ASHOK KUMAR MOHANTY VS ANU GARG, COMMNR. CUM SECY. TO GOVT., WATER RESOURCES DEPT.	LAXMAN PRADHAN VS	// 0
87	D-CONTC/5904/2024 CONTC/1796/2024	M/S.NIRAJ UMSL JV VS SAMBIT PATTNAIK, G.M., CIVIL, MAHANADI COAL FIELD	SIDHANT DWIBEDI VS	// 0
88	D-CONTC/10531/2024 CONTC/1797/2024	T.RAVI VS PROF.YOGESH SINGH, CHAIRPERSON, NCTE ,DWARKA, NEW DELHI	SANGRAM SENAPATI VS	// 0
89	D-CONTC/11649/2024 CONTC/1798/2024	TAPAN KUMAR DAS VS SANJAY KUMAR SINGH, PRINCIPAL SECY., R.D. DEPT.	TANMAY MISHRA VS	// 0
90	D-CONTC/5276/2024 CONTC/1799/2024	PADMABATI SAHU VS SHALINI PANDIT, I.A.S.	SOBHANA SAHOO VS	// 0
91	D-CONTC/8336/2024	MANU MAJHI	ADV.	//

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	CONTC/1800/2024	VS	VS	0
92	D-CONTC/8339/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV.	//
	CONTC/1801/2024	HUMANA AHIR	VS	0
93	D-CONTC/8341/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV.	//
	CONTC/1802/2024	HARERAM MAJHI	VS	0
94	D-CONTC/8344/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV.	//
	CONTC/1803/2024	PURNA MAJHI	VS	0
95	D-CONTC/8347/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV.	//
	CONTC/1804/2024	KARTIK AHIR	VS	0
96	D-CONTC/8351/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV.	//
	CONTC/1805/2024	DHARAM SINGH AHIR	VS	0
97	D-CONTC/11617/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV.	//
	CONTC/1806/2024	NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD.	VS	0
98	D-CONTC/8620/2024	SAROJ KUMAR PANDA, TAHASILDAR, BALIANTA, KHURDA	ADV.	//
	CONTC/1807/2024	SURABALA NAYAK	VS	0
99	D-CONTC/7140/2024	ARABIND AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPTT.	ADV	//
	CONTC/1808/2024	SIMAN NAYAK	VS	0
100	D-CONTC/10970/2024	ASWATHY S, I.A.S.	ADV	//
	CONTC/1809/2024	DURGA CHARAN BEHERA	VS	0
101	D-CONTC/10962/2024	ASWATHI S., I.A.S.	ADV	//
	CONTC/1810/2024	LOKANATH BEHERA	VS	0
102	D-CONTC/10964/2024	BHAKAT RANJAN MOHANTY, ENGR., IN CHIEF W.R. DEPT.	ADV.	//
	CONTC/1811/2024	PRAVAKAR MAHARANA	VS	0

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103	D-CONTC/10966/2024 CONTC/1812/2024	ASWATHI S., I.A.S. DIBYA SHANKAR GARTIA VS SHALINI PANDIT, I.A.S.	ADV VS	// // 0 //
104	D-CONTC/10961/2024 CONTC/1813/2024	ANIRUDHA BISWAL VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
105	D-CONTC/10960/2024 CONTC/1814/2024	RABINDRA KUMAR JENA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
106	D-CONTC/10982/2024 CONTC/1815/2024	BASANTI BEHERA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
107	D-CONTC/11776/2024 CONTC/1816/2024	BIGHNESWAR SATAPATHY VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0 //
108	D-CONTC/10974/2024 CONTC/1817/2024	BANDANA MAHAR VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
109	D-CONTC/8366/2024 CONTC/1818/2024	SUBUNDI AHIR VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, W.R. DEPT., ODISHA,	ADV. VS	// 0 //
110	D-CONTC/8372/2024 CONTC/1819/2024	RADHELAL AHIR VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, W.R. DEPT., ODISHA,	ADV. VS	// 0 //
111	D-CONTC/2803/2024 CONTC/1820/2024	BHABINI PADHI VS SIBANANDA SWAIN, O.A.S.	ADV. VS	// 0 //
112	D-CONTC/4874/2024 CONTC/1821/2024	HAREKRUSHNA SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
113	D-CONTC/11133/2024 CONTC/1822/2024	HAREKRUSHNA PRADHAN VS ANKURA BARIK, D.E.O, BHADRAK	ADV VS	// 0 //

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114	D-CONTC/11131/2024 CONTC/1823/2024	CHAKRADHAR BISWAL VS PRATIVA MANJARI DAS, D.E.O, BALASORE	ADV VS	// 0 //
115	D-CONTC/11125/2024 CONTC/1824/2024	SHANKAR DASH VS ER.BHAKTA RANJAN MOHANTY, ENGNR., IN CHIEF, W.R. DEPT.	ADV VS	// 0 //
116	D-CONTC/9578/2024 CONTC/1825/2024	SUNIA MURMU VS BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, WATER RESOURCES DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
117	D-CONTC/7503/2024 CONTC/1826/2024	RASHMI REKHA ROUT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	D-CONTC/11207/2024 CONTC/1827/2024	KANHU CHARAN MISHRA VS ASWATHY S, I.A.S.	SWAPNIL ROY VS	// 0 //
119	D-CONTC/10905/2024 CONTC/1828/2024	M/S SATPATHY ASSOCIATES, BARGARH VS SRINIVASAN VARADARAJAN, CHAIRMAN , UNION BANK OF INDIA	ADV VS	// 0 //
120	D-CONTC/8966/2024 CONTC/1829/2024	KEDARNATH SAHOO VS LALATENDU JENA, COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ADV. VS	// 0 //
121	D-CONTC/7155/2024 CONTC/1830/2024	ASHOK KUMAR LENKA VS ASWATHI S,IAS	PREMANANDA MOHANTY VS	// 0 //
122	D-CONTC/10803/2024 CONTC/1831/2024	TARANI MAHARANA VS SIRIYAL SUBHRA PATEL, O.A.S.	DAYANIDHI MISHRA VS	// 0 //
123	D-CONTC/8623/2024 CONTC/1832/2024	SAMBIT SWAIN VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/8447/2024 CONTC/1833/2024	HIRANYA BENYA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
125	D-CONTC/8439/2024	RAMESH CHANDRA BEHERA	ADV.	//

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	CONTC/1834/2024	VS ASWATHY S., I.A.S.	VS	() //
126	D-CONTC/8435/2024 CONTC/1835/2024	DR. A.GOURISHANKAR PATRUDU VS ARAVIND AGARWAL, I.A.S.	SANJIB SWAIN VS	// ()
127	D-CRLA/7041/2024 CRLA/210/2024	RAJENDRA KUMAR DAS VS STATE OF ODISHA(VIG.)	DIPTISH PRASAD PATTANAIAK VS	CUTTACK VIGILANCE /48 /2012 A.D.J.,ANGUL(Anugul) TR/0000011/2013
128	D-CRLA/6004/2024 CRLA/211/2024	MOHSIN ANSARI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000091/2022
129	D-CRLA/5673/2024 CRLA/212/2024	BANGARA @ MUNA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1128 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000035/2023
130	D-CRLA/6684/2024 CRLA/213/2024	JAGA @ JAGANNATH MAHARANA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BADAGADA /146 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000119/2016
131	D-CRLA/7764/2024 CRLA/214/2024	SUPRAVA MAHAPATRA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /23 /2014 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000003/2017
132	D-CRLA/6682/2024 CRLA/215/2024	BHASKAR CHANDRA SWAIN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SALIPUR /162 /1995 ASST.SESSIONS JUDGE(STC),CUTTACK ST/0000251/2001
133	D-CRLA/6089/2024 CRLA/216/2024	BIBHUTI PRASAD PANDA VS STATE OF ODISHA	ASHOK DAS VS	MALKANGIRI /123 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000009/2024
134	D-CRLA/6475/2024 CRLA/217/2024	LALU PRASAD JAYSINGH @ BABUA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BARAMBA /168 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000079/2020
135	D-CRLA/7189/2024 CRLA/218/2024	SANDEEP KUMAR MALIK @ RAJA VS STATE OF ODISHA	DURGA PRASAD JENA VS	NAIKANI-DIHI /88 /2023 A.D.J.,BHADRAK(Bhadrak) Juv/0000013/2023
136	D-CRLMC/6348/2024 CRLMC/813/2024	AJAY KUMAR RAY VS	RAKESH KUMAR MALLICK VS	SORO /252 /2021 J.M.F.C.,SORO(Baleshwar)

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137	D-CRLMC/7119/2024 CRLMC/814/2024	STATE OF ODISHA BANTI @ RAKESH SWAIN VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	ICC/0000126/2021 //0 S.D.J.M.,PURI(Puri) GR/0001616/2019
138	D-CRLMC/7954/2024 CRLMC/815/2024	SAI ASHRIBAD TRADING PRIVATE LTD. VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	//0 J.M.F.C.,DIGAPAHANDI(Ganjam) ICC/0000003/2021
139	D-CRLMC/7608/2024 CRLMC/816/2024	SIDHARTHA KUMAR SAMANTARAY VS AMBIKA PRASAD MOHANTY	BAMADEV BARAL VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESW CRREV/0000060/2023
140	D-CRLMC/7237/2024 CRLMC/817/2024	SANJAY MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	RAMACHANDRAPUR /200 /2017 NYAYADHIKARI,GHASIPURA(Kendujha GR/0000265/2017
141	D-CRLMC/4073/2024 CRLMC/818/2024	SANJAY AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /11 /2021 J.M.F.C.,KANTABANJI(Balangir) GR/0000028/2021
142	D-CRLMC/5740/2024 CRLMC/819/2024	P. KANTA REDDY VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	KHARABEL NAGAR P.S. /232 /2014 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003204/2014
143	D-CRLMC/7182/2024 CRLMC/820/2024	MIHIR KUMAR RATH VS AKASH PANSARI	HARAPRASAD PANDA VS	//0 S.D.J.M.,BARGARH(Bargarh) ICC/0000013/2023
144	D-CRLMC/7768/2024 CRLMC/821/2024	PRADEEP KUMAR SRICHANDAN @ PRADEEP SRICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIRPORT /168 /2022 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000194/2022
145	D-CRLMC/6750/2024 CRLMC/822/2024	SUVAM MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	//0 JMFC, JATNI(Khordha) ICC/0000105/2022
146	D-CRLMC/6751/2024 CRLMC/823/2024	SUBHENDU @ SUBHENDU BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	Bamapada (Industrial Area) /88 /2022 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000439/2022
147	D-CRLMC/7712/2024 CRLMC/824/2024	YASH MAROTHIA VS UNION OF INDIA	SAURAV TIBREWAL VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000013/2023

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148	D-CRLMC/6606/2024 CRLMC/825/2024	SANSAR PALLEI@ POLAI VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /158 /2013 ASST. SESSIONS JUDGE, ASKA , GANJA ST/0000056/2015
149	D-CRLMC/7759/2024 CRLMC/826/2024	SANTOSHI MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /235 /2008 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000137/2009
150	D-CRLMC/7522/2024 CRLMC/827/2024	BIPRA BHAINSA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /179 /1998 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS GR/0000671/1998
151	D-CRLMC/7526/2024 CRLMC/828/2024	SUDHANSHU NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LEPHRIPADA /109 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAR GR/0000556/2023
152	D-CRLMC/7530/2024 CRLMC/829/2024	ALOK NAYAK@ALOK RANJAN NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUKINDA /44 /2019 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000045/2020
153	D-CRLMC/6352/2024 CRLMC/830/2024	SUPRIYA RAY @ SUPRAVA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SORO /253 /2021 J.M.F.C.,SORO(Baleshwar) ICC/0000130/2021
154	D-CRLMC/5844/2024 CRLMC/831/2024	AKHAYA KUMAR PRADHAN @ AKAHAYA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /120 /2012 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000002/2019
155	D-CRLMC/8059/2024 CRLMC/832/2024	SANIA @ SANATAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAPARA /187 /2017 DISTRICT & SESSIONS JUDGE,NAYAGA ST/0000034/2018
156	D-CRLMC/8170/2024 CRLMC/833/2024	ADWAIT KUMAR PRADHAN VS SURAMA PRADHAN @ NAYAK	RAGHUNATH DASMOHAPATRA VS	NAYAGARH SADAR /86 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CMC/0000005/2020
157	D-CRLMC/7895/2024 CRLMC/834/2024	RAJESH KUMAR BEHERA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	CHAMPUA /96 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000236/2024
158	D-CRLMP/7076/2024 CRLMP/405/2024	RATIKANTA SAMAL VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	PARADEEP LOCK /74 /2024 (//
159	D-CRLMP/7536/2024	NANDAKISHORE TANDI	ANIRUDHA DAS	KHARIAR /118 /2021

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	CRLMP/406/2024	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/7621/2024 CRLMP/407/2024	SUJATA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
161	D-CRLMP/7572/2024 CRLMP/408/2024	KAPILA BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
162	D-CRLMP/4929/2024 CRLMP/409/2024	SANGITA SAHOO VS STATE OF ODISHA	P.K.ROUT VS	//0 () //
163	D-CRLMP/7223/2024 CRLMP/410/2024	SURESH DAS VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /75 /2023 () //
164	D-CRLMP/7763/2024 CRLMP/411/2024	ARUNA KUMAR MOHAPATRA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	//0 () //
165	D-CRLREV/3498/2024 CRLREV/115/2024	AYUSH KUMAR @ AYUSH LEON VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BHUBANESWAR G.R.P.S. /160 /2023 4TH ADDL SESSIONS JUDGE CUM SPL J CRA/0000001/2024
166	D-CRLREV/7695/2024 CRLREV/116/2024	KALESWAR SAHOO VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	TANGARPALI /16 /2011 J.M.F.C.,(R),ROURKELA(Sundargarh) CRMC/0000138/2023
167	D-CRLREV/6412/2024 CRLREV/117/2024	PRADIPTA KUMAR PATTNAIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	//0 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000114/2007
168	D-CRLREV/5242/2024 CRLREV/118/2024	DR. RAJENDRA PRASAD CHOUDHURY VS STATE OF ODISHA	ANISH ANKUR MISHRA VS	BERHAMPUR TOWN /12 /2000 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000088/2000
169	D-FAO/6173/2024 FAO/100/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000044/2005
170	D-FAO/6161/2024 FAO/101/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR VS	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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171	D-FAO/6164/2024 FAO/102/2024	UNION OF INDIA NEW INDIA ASSURANCE CO. L.T.D., BBSR VS UNION OF INDIA	S.E.HAQUE VS	Oa/000041/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
172	D-FAO/6138/2024 FAO/103/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. L.T.D VS UNION OF INDIA	S.E. HAQUE VS	Oa/000042/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
173	D-FAO/6144/2024 FAO/104/2024	UNION OF INDIA NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E. HAQUE VS	Oa/000022/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
174	D-FAO/6163/2024 FAO/105/2024	UNION OF INDIA NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	Oa/000028/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
175	D-FAO/5537/2024 FAO/106/2024	UNION OF INDIA D.M., UNITED INDIA INSURANCE CO. LTD. VS DURYODHAN SAHOO	RAMESH CH. SAHOO VS	Oa/000034/2005 // COMNR FOR EMPLOYEES COMPENSATION
176	D-FAO/8996/2024 FAO/107/2024	THE MANAGER, LEGAL, CHOLAMANDALAM MS G.I.CO. LTD. VS SANTOSH KUMAR MUDULI	G.P.DUTTA VS	EC/000042/2022 // COMMISSIONER EMPLOYEES COMPENSATION
177	D-FAO/8986/2024 FAO/108/2024	THE MANAGER (LEGAL), CHOLA MS G.I.CO. LTD. VS CHAITANYA KISKU	G.P.DUTTA VS	EC/0000312/2014 // COMNR.FOR EMPLOYEES COMP./ASST
178	D-FAO/6104/2024 FAO/109/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	EC/0000005/2022 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
179	D-FAO/6106/2024 FAO/110/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	Oa/000017/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
180	D-FAO/6105/2024 FAO/111/2024	UNION OF INDIA NEW INDIA ASSURANCE COMPANY LTD., BBSR VS UNION OF INDIA	S.E. HAQUE VS	Oa/000013/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
181	D-FAO/6108/2024 FAO/112/2024	UNION OF INDIA NEW INDIA ASSURANCE COMPANY LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	Oa/000018/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
				Oa/000019/2005

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182	D-FAO/6107/2024 FAO/113/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000014/2005
183	D-FAO/6103/2024 FAO/114/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000015/2005
184	D-FAO/6102/2024 FAO/115/2024	THE NEW INDIA ASSURANCE COMPANY LTD.,BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000016/2005
185	D-FAO/6170/2024 FAO/96/2024	NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000037/2005
186	D-FAO/5949/2024 FAO/97/2024	NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.S.RAO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000007/2005
187	D-FAO/6169/2024 FAO/98/2024	NEW INDIA ASSURANCE CO. LTD., BBSR VS UNION OF INDIA	S.E. HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000043/2005
188	D-FAO/6147/2024 FAO/99/2024	NEW INDIA ASSURANCE CO.LTD., BBSR VS UNION OF INDIA	S.E. HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000029/2005
189	D-MACA/3228/2024 MACA/153/2024	ORIENTAL INSURANCE CO.LTD. VS PRADIP MAHANANDIA	RIMJHIMBALA PATI VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000028/2022
190	D-MACA/8643/2024 MACA/154/2024	NAMAN KUMAR GOEL @ GOYAL VS BIBEKANANDA BEHERA	B.N. SAMANTARAY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000924/2019
191	D-MACA/6491/2024 MACA/155/2024	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA VS RUNU SAHOO	G.P.DUTTA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000209/2019
192	D-MACA/6440/2024 MACA/156/2024	B.M., MAGMA HDI G.I.CO. LTD. VS JYOSHNA RANI NAYAK	G.P.DUTTA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000211/2019
193	D-MACA/8564/2024	BASANTI MANJARI PANDA	JEEVANJYOTI MOHANTY	//

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	MACA/157/2024	VS DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO. LTD.	VS	III MACT,PURI(Puri) Mac/0000057/1999
194	D-MATA/9914/2024 MATA/78/2024	SUJIT KUMAR BEHERA VS SABITA SAHU	SUSHANTA KUMAR JOSHI VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) Mat/0000055/2021
195	D-RSA/9779/2024 RSA/59/2024	NATABARA MAHAKUD VS TAPASWINI @ JABASWARI MAHAKUD	SOUMYA MISHRA VS	// A.D.J.,CHAMPUA(Kendujhar) RFA/0000003/2017
196	D-RSA/9173/2024 RSA/60/2024	M/S. DALMIA CEMENT (BHARAT) LTD. VS ORISSA STATE FINANCIAL CORPORATION LTD., CUTTACK	SARADA PRASANNA SARANGI VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000007/2015
197	D-RSA/3129/2024 RSA/61/2024	GHUNGURI PALAI VS ANANTA CHARAN SAHANI	MAHESWAR MOHANTY VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000022/2005
198	D-RVWPET/5688/2024 RVWPET/33/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
199	D-TRP(C)/11603/2024 TRP(C)/73/2024	SWARNA PRAVA LENKA VS BISWAJIT PARIDA	DEBASISH SAMAL VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CP/0000109/2024
200	D-TRPCRL/6832/2024 TRPCRL/21/2024	KUNI DEHURY VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	ANGUL TOWN /275 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0000550/2021
201	D-WA/10370/2024 WA/349/2024	STATE OF ODISHA VS BIRANCHI NARAYAN SAHOO	BIPLAB MOHANTY, A.G.A. VS	// () //
202	D-WA/10677/2024 WA/350/2024	STATE OF ODISHA VS LILI SAMAL	BIPLAB MOHANTY, A.G.A. VS	// () //
203	D-WA/9501/2024 WA/351/2024	SUMITRA @ SUMAN JAIN VS SANTOSH KUMAR AGARWAL	BISWAJIT MOHAPATRA VS	// () //
204	D-WA/10502/2024 WA/352/2024	SK. WASAKTULA VS	RANJAN KUMAR NAYAK VS	// ()

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205	D-WP(C)/11249/2024 WP(C)/6373/2024	STATE OF ODISHA ANANGA NARAYAN PRADHAN VS	SAMEER KUMAR DAS VS	// // 0
206	D-WP(C)/9130/2024 WP(C)/6374/2024	STATE OF ODISHA PRASANTA KUMAR BHOI VS	SUBHANKAR ROUT VS	// // 0
207	D-WP(C)/10201/2024 WP(C)/6375/2024	STATE OF ODISHA M/S RAJESH MOHANTY, KENDRAPADA VS	SUBASH CHANDRA SAHOO VS	// // 0
208	D-WP(C)/10102/2024 WP(C)/6376/2024	THE DY. COMMNR. OF CT AND GST, KENDRAPADA KANISKA MOHAPATRA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
209	D-WP(C)/10116/2024 WP(C)/6377/2024	STATE OF ODISHA SATYA RANJAN PRADHAN VS	ASHOK KUMAR PANIGRAHI VS	// // 0
210	D-WP(C)/5597/2024 WP(C)/6378/2024	STATE OF ODISHA DEBENDRANATH ROUT VS	DOLAGOBINDA MOHAPATRA VS	// // 0
211	D-WP(C)/10112/2024 WP(C)/6379/2024	STATE OF ODISHA NARAYAN BEHERA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
212	D-WP(C)/10119/2024 WP(C)/6380/2024	STATE OF ODISHA PRODOSH CHANDRA PATTANAİK VS	ASHOK KUMAR PANIGRAHI VS	// // 0
213	D-WP(C)/10614/2024 WP(C)/6381/2024	STATE OF ODISHA M/S NIBASHISH DWIBEDI VS	MADHAB LAL AGARWAL VS	// // 0
214	D-WP(C)/9681/2024 WP(C)/6382/2024	CHIEF COMMISSIONER OF CT AND GST SHIBA PRASAD PARIDA VS	PRABIR KUMAR RAY VS	// // 0
215	D-WP(C)/10117/2024 WP(C)/6383/2024	STATE OF ODISHA MANAS RANJAN MISHRA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/10035/2024 WP(C)/6384/2024	BRAJAKISHORE BEHERA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
217	D-WP(C)/10671/2024 WP(C)/6385/2024	CHAKRA GOUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
218	D-WP(C)/7847/2024 WP(C)/6386/2024	GADADHAR MISHRA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
219	D-WP(C)/11020/2024 WP(C)/6387/2024	DILLIP KUMAR MOHAPATRA VS STATE INFORMATION COMMISSIONER, BBSR	NRUSINGH CHARAN ROUT VS	// 0 //
220	D-WP(C)/11296/2024 WP(C)/6388/2024	MUNA PATRA VS B.M, INDUSIND BANK LTD, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
221	D-WP(C)/9169/2024 WP(C)/6389/2024	BAISIDIGABHAGA SANKIRTAN MANDALI, CUTTACK VS STATE OF ODISHA	BIBHUDANANDA MUDULI VS	// 0 //
222	D-WP(C)/11637/2024 WP(C)/6390/2024	M/S. SAMBALPURI BASTRALAYA HANDLOOM WEAVERS CO OPERTIVE SOCITY LTD, VS THE REGIONAL DIRECTOR, EMPLOYEES STSTE INSURANCE CORPORATION, REGIONAL OFFICE, KHURDA	NARHORA KISHORE MISHRA VS	// 0 //
223	D-WP(C)/4802/2024 WP(C)/6391/2024	LAXMINARAYAN MOHAPATRA VS ASST. GENERAL MANAGER, UCO BANK, BBSR	TUNA SAHU VS	// 0 //
224	D-WP(C)/9171/2024 WP(C)/6392/2024	BAISIDIGABHAGA SANKIRTAN MANDALI, CUTTACK VS STATE OF ODISHA	BIBHUDANANDA MUDULI VS	// 0 //
225	D-WP(C)/11452/2024 WP(C)/6393/2024	LALITA MALLICK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/7216/2024 WP(C)/6394/2024	SABITRI MOHARANA @ SABITREY MOHARANA VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/7881/2024	SANGRAM KESHARI NAYAK	UMAKANT SAHOO	//

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	WP(C)/6395/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9690/2024 WP(C)/6396/2024	MADHUSUDAN PATTANAYAK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
229	D-WP(C)/9616/2024 WP(C)/6397/2024	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
230	D-WP(C)/7521/2024 WP(C)/6398/2024	DR DIPANJALI BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
231	D-WP(C)/11266/2024 WP(C)/6399/2024	PRASHANT KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
232	D-WP(C)/10358/2024 WP(C)/6400/2024	M/S MALATI BEHERA VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
233	D-WP(C)/6075/2024 WP(C)/6401/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
234	D-WP(C)/9837/2024 WP(C)/6402/2024	GITANJALI NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
235	D-WP(C)/6074/2024 WP(C)/6403/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
236	D-WP(C)/7990/2024 WP(C)/6404/2024	SUBASH CHANDRA PANDA VS SECY. ODISHA STATE HOUSING BOARD, BBSR	RABI NARAYAN BEHERA VS	// 0 //
237	D-WP(C)/11743/2024 WP(C)/6405/2024	SANDHYARANI LENKA VS COLLECTOR, JAGATSINGHPUR	RAMESH CHANDRA SWAIN VS	// 0 //
238	D-WP(C)/10594/2024 WP(C)/6406/2024	MOHIT KUMAR JENA VS	AMIYA KUMAR MISHRA (2) VS	// 0

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239	D-WP(C)/11693/2024 WP(C)/6407/2024	STATE OF ODISHA DULLAVA CHANDRA BAL VS	PRASANTA KUMAR SATAPATHY VS	// // 0
240	D-WP(C)/10033/2024 WP(C)/6408/2024	STATE OF ODISHA PRADHRUTI RANJAN BHUYAN VS	SAMEER KUMAR DAS VS	// // 0
241	D-WP(C)/9664/2024 WP(C)/6409/2024	GOVT. OF ODISHA, M/S. BAJARANG ENTERPRISES. BBSR VS	DEBASHIS NANDA VS	// // 0
242	D-WP(C)/11446/2024 WP(C)/6410/2024	THE ZONAL MANAGER, BANK OF INDIA, BBSR M/S. SRI SHYAM STEELS, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// // 0
243	D-WP(C)/11270/2024 WP(C)/6411/2024	THE ADDL, STATE TAX OFFICER, ROURKELA BICHITRANANDA JENA VS	PABITRA KUMAR NAYAK VS	// // 0
244	D-WP(C)/11496/2024 WP(C)/6412/2024	STATE OF ODISHA SAGIRI SETHY VS	PRAMODA KUMAR MISHRA VS	// // 0
245	D-WP(C)/9697/2024 WP(C)/6413/2024	STATE OF ODISHA KARTICK KUMAR MISRA VS	ASISH MISHRA VS	// // 0
246	D-WP(C)/9370/2024 WP(C)/6414/2024	STATE OF ODISHA KHAGENDRA PATRA VS	PRAVASH CHANDRA JENA VS	// // 0
247	D-WP(C)/10968/2024 WP(C)/6415/2024	STATE OF ODISHA DHANESWAR NAYAK VS	SAMEER KUMAR DAS VS	// // 0
248	D-WP(C)/10756/2024 WP(C)/6416/2024	GOVT. OF INDIA, MUMBAI PRASAN KUMAR MOHANTY VS	RABI NARAYAN BEHERA VS	// // 0
249	D-WP(C)/9410/2024 WP(C)/6417/2024	STATE OF ODISHA LAXMAN KUMAR BISWAL VS	SAMEER KUMAR DAS VS	// // 0
		GOVT. OF ODISHA, MISSION SHAKTI		//

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250	D-WP(C)/9375/2024 WP(C)/6418/2024	DURGA CHARAN DAS VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
251	D-WP(C)/9415/2024 WP(C)/6419/2024	JAYA PRAKASH JOSHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
252	D-WP(C)/9575/2024 WP(C)/6420/2024	REKHA BEHERA VS COLLECTOR, KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
253	D-WP(C)/9716/2024 WP(C)/6421/2024	BHABAGRAHI BEHERA VS SUB COLLECTOR, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
254	D-WP(C)/12027/2024 WP(C)/6422/2024	SRI SRI RADHAKANTA JEW AND OTHER DEITIES, BALASORE VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
255	D-WP(C)/8778/2024 WP(C)/6423/2024	ARTATRANA SENAPATI VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
256	D-WP(C)/7794/2024 WP(C)/6424/2024	BRAJARANI RATH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
257	D-WP(C)/9719/2024 WP(C)/6425/2024	SWARNALATA BARIK VS SUB-REGISTRAR, CHANDBALI	SUKANTA KUMAR NAYAK (2) VS	// 0 //
258	D-WP(C)/11424/2024 WP(C)/6426/2024	RATNA KUMARI JENA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
259	D-WP(C)/9231/2024 WP(C)/6427/2024	SUSHILA MAHARANA VS THE COMMNR. CUM SECY TO GOVT., DEPT. OF HIGHER EDUCATION, BBSR	SANDHYARANI PANI VS	// 0 //
260	D-WP(C)/8770/2024 WP(C)/6428/2024	ABHIRAM NANDA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
261	D-WP(C)/7802/2024	LAXMIDHAR MAHARANA	BANSHIDHAR SATAPATHY	//

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	WP(C)/6429/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/9858/2024 WP(C)/6430/2024	SUDHIR BARIK VS NIDRABATI BARIK	SOUGT DASH VS	// 0 //
263	D-WP(C)/9342/2024 WP(C)/6431/2024	KISHORE CHANDRA MISHRA VS THE COLLECTOR CUM D.M. KHURDA	BRAJA RAJ SAI VS	// 0 //
264	D-WP(C)/7798/2024 WP(C)/6432/2024	HEMANTA CHANDRA KAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
265	D-WP(C)/9651/2024 WP(C)/6433/2024	BALAKRISHNA PANIGRAHY VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR	RABINDRA KUMAR PATNAIK VS	// 0 //
266	D-WP(C)/11571/2024 WP(C)/6434/2024	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
267	D-WP(C)/8578/2024 WP(C)/6435/2024	PARSURAM DURIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
268	D-WP(C)/9218/2024 WP(C)/6436/2024	MANOJ KUMAR MAJHI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
269	D-WP(C)/8254/2024 WP(C)/6437/2024	BALARAM DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
270	D-WP(C)/10567/2024 WP(C)/6438/2024	BISWANATH BEHERA VS DEPT. OF REVENUE AND D.M., GOVT. OF ODISHA, PURI	PRAGNAYA NADNA PATTNAIK VS	// 0 //
271	D-WP(C)/10676/2024 WP(C)/6439/2024	SRIKANTA DAS VS PADMINI PATRA	PRATAP CHANDRA MISHRA VS	// 0 //
272	D-WP(C)/10565/2024 WP(C)/6440/2024	MALATI DEI VS	JUDHISTIR SAHOO VS	// 0

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273	D-WP(C)/10604/2024 WP(C)/6441/2024	STATE OF ODISHA BASUDEV BEHERA VS UNION OF INDIA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0 //
274	D-WP(C)/7799/2024 WP(C)/6442/2024	AKSHYA KUMAR NANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
275	D-WP(C)/10385/2024 WP(C)/6443/2024	SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD., BBSR VS OINT COMMNR. OF STATE TAX APPEALS, CT AND GST TERRITORIAL RANGE, BBSR	SUBRAT SATPATHY VS	// 0 //
276	D-WP(C)/12042/2024 WP(C)/6444/2024	M/S ABCI INFRASTRUCTURES PVT. LTD., KOLKATA VS UNION OF INDIA	PRABIN DAS VS	// 0 //
277	D-WP(C)/10628/2024 WP(C)/6445/2024	MANAS RANJAN MOHANTY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
278	D-WP(C)/11638/2024 WP(C)/6446/2024	SUNIL KUMAR DEBATA VS UNION OF INDIA	ANUP KUMAR BOSE VS	// 0 //
279	D-WP(C)/10652/2024 WP(C)/6447/2024	BINOD KUMAR BARIK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
280	D-WP(C)/10650/2024 WP(C)/6448/2024	ANTARYAMI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
281	D-WP(C)/8976/2024 WP(C)/6449/2024	BHUPENDRA KUMAR NIAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
282	D-WP(C)/9997/2024 WP(C)/6450/2024	K. MANORANJAN PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
283	D-WP(C)/10648/2024 WP(C)/6451/2024	SMRUTI REKHA DASH VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //

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284	D-WP(C)/10647/2024 WP(C)/6452/2024	ASHUTOS DAS VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
285	D-WP(C)/9893/2024 WP(C)/6453/2024	BHAGABAN MUDULI VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
286	D-WP(C)/11398/2024 WP(C)/6454/2024	KARTIK CHANDRA DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
287	D-WP(C)/10305/2024 WP(C)/6455/2024	DHRUTI RANJAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
288	D-WP(C)/11594/2024 WP(C)/6456/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
289	D-WP(C)/4716/2024 WP(C)/6457/2024	URMILA DEHURY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
290	D-WP(C)/11444/2024 WP(C)/6458/2024	HIL-TEH SCHOOL AND COLLEGE OF NURSINGH EDUCATION, BBSR VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
291	D-WP(C)/10501/2024 WP(C)/6459/2024	MOHAN CHARAN NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
292	D-WP(C)/9797/2024 WP(C)/6460/2024	SANJURANI DUTTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
293	D-WP(C)/11449/2024 WP(C)/6461/2024	HIL-TECH SCHOOL AND COLLEGE OF NURSING EDUCATION, BBSR VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
294	D-WP(C)/10302/2024 WP(C)/6462/2024	SALILA SWAIN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
295	D-WP(C)/11536/2024	BALISTHA MAHAKURA	PRASANNA KUMAR MISHRA	//

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	WP(C)/6463/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10454/2024 WP(C)/6464/2024	TAPOMAYA PATTANAYAK VS MITALI MADHUSMITA MALLICK	PRATAP CHANDRA MISHRA VS	// 0 //
297	D-WP(C)/10313/2024 WP(C)/6465/2024	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
298	D-WP(C)/12050/2024 WP(C)/6466/2024	M/S.SHREE JAGANNATH STONE SUPPLIERS VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
299	D-WP(C)/10239/2024 WP(C)/6467/2024	BAURIBANDHU SAHOO @ SAHU VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
300	D-WP(C)/9363/2024 WP(C)/6468/2024	RAMESH CHANDRA BEHERA VS CHIEF SECY. ORISSA LOK SEVA BHAWAN, BBSR	TUKUNA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/10317/2024 WP(C)/6469/2024	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
302	D-WP(C)/12047/2024 WP(C)/6470/2024	M/S.SHREE JAGANNATH STONE SUPPLIERS VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
303	D-WP(C)/8270/2024 WP(C)/6471/2024	NAROTTAM PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //
304	D-WP(C)/10321/2024 WP(C)/6472/2024	JEETENDRA KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
305	D-WP(C)/10395/2024 WP(C)/6473/2024	BABRUBAHAN SAGAR VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
306	D-WP(C)/10327/2024 WP(C)/6474/2024	SAMEER KUMAR PANDA VS	ASHOK KUMAR PANIGRAHI VS	// 0

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307	D-WP(C)/10471/2024 WP(C)/6475/2024	STATE OF ODISHA ABHIMANYU BARIK VS	SANTOSH KUMAR SWAIN VS	// // 0
308	D-WP(C)/9784/2024 WP(C)/6476/2024	STATE OF ODISHA AMINA KHATOON VS	SANTOSH KUMAR SWAIN VS	// // 0
309	D-WP(C)/10972/2024 WP(C)/6477/2024	STATE OF ODISHA DR. ABHAYA KUMAR NAIK VS	SAMEER KUMAR DAS VS	// // 0
310	D-WP(C)/10701/2024 WP(C)/6478/2024	GOVT. OF INDIA, MUMBAI BIJAY KUMAR BEHERA VS	RABI NARAYAN BEHERA VS	// // 0
311	D-WP(C)/9487/2024 WP(C)/6479/2024	COMMN, BMC, BBSR MANGALA ORAM @ XALXO VS	RABI NARAYAN BEHERA VS	// // 0
312	D-WP(C)/11123/2024 WP(C)/6480/2024	STATE OF ODISHA DEBENDRA SETHY VS	LAXMIKANTA MOHANTY VS	// // 0
313	D-WP(C)/9535/2024 WP(C)/6481/2024	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
314	D-WP(C)/11130/2024 WP(C)/6482/2024	STATE OF ODISHA KARTIKA CHANDRA PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0
315	D-WP(C)/11404/2024 WP(C)/6483/2024	STATE OF ODISHA SUSAMA SAHU VS	BEDA PRAKASH PANDA VS	// // 0
316	D-WP(C)/11886/2024 WP(C)/6484/2024	STATE OF ODISHA PANKAJ SA VS	SALAUDDIN KHAN VS	// // 0
317	D-WP(C)/9591/2024 WP(C)/6485/2024	STATE OF ODISHA SUVENDU KUMAR SAMANTA VS	DEEPALI MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/11874/2024 WP(C)/6486/2024	M/S. ROTARY CLUB OF CUTTACK CHARITABLE TRUST VS ASSESSMENT UNIT, INCOME TAX DEPTT, FACELESS ASSESSMENT, NEW DELHI.	KAJAL SAHOO VS	// 0 //
319	D-WP(C)/11736/2024 WP(C)/6487/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA VS THE COLLECTOR AND DM, BOUDH	AMITABH MISHRA VS	// 0 //
320	D-WP(C)/12043/2024 WP(C)/6488/2024	RAJKISHORE RAY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
321	D-WP(C)/11889/2024 WP(C)/6489/2024	SADHU SA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
322	D-WP(C)/11721/2024 WP(C)/6490/2024	BIPRA CHARAN PATRA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
323	D-WP(C)/11607/2024 WP(C)/6491/2024	TRINATH BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
324	D-WP(C)/11428/2024 WP(C)/6492/2024	CHITTARANJAN NAHAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
325	D-WP(C)/11580/2024 WP(C)/6493/2024	SANDEEP KUMAR RAY VS NIHARAIIKA RAY @ MOHANTY	RAJESWAR HOTA VS	// 0 //
326	D-WP(C)/2726/2024 WP(C)/6494/2024	RADHA MADHABA MISHRA VS COMMNR. CUM SECY., GOVT. OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
327	D-WP(C)/11725/2024 WP(C)/6495/2024	M/S. GM IRON AND STEEL COMPANY LTD., KHURDA VS ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE	SUBHANKAR ROUT VS	// 0 //
328	D-WP(C)/11881/2024 WP(C)/6496/2024	NIRAKAR BUDHIA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
329	D-WP(C)/10391/2024	BASANTA DIGI	SUBASH MANSINGH	//

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	WP(C)/6497/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/11884/2024 WP(C)/6498/2024	KAMAL MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
331	D-WP(C)/11892/2024 WP(C)/6499/2024	BISWAMBAR SA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
332	D-WP(C)/11894/2024 WP(C)/6500/2024	BAISHNABA BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
333	D-WP(C)/10053/2024 WP(C)/6501/2024	JANAKI DAS @ JANAKI NAYAK VS AMARABATI DAS	ASHOK KUMAR SAHOO VS	// 0 //
334	D-WP(C)/11878/2024 WP(C)/6502/2024	BHIMADHAR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
335	D-WP(C)/11879/2024 WP(C)/6503/2024	DUBI MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
336	D-WP(C)/11977/2024 WP(C)/6504/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD. NAYAGARH VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
337	D-WP(C)/11485/2024 WP(C)/6505/2024	RASHMITA MOHANTY VS PNB, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
338	D-WP(C)/11284/2024 WP(C)/6506/2024	NAKULA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
339	D-WP(C)/11417/2024 WP(C)/6507/2024	SINGAMSETTY SATISH KUMAR @ S.SATISH KUMAR VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
340	D-WP(C)/6240/2024 WP(C)/6508/2024	AMITA NAYAK VS	ANUP UDAYA SENAPATI VS	// 0

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341	D-WP(C)/11450/2024 WP(C)/6509/2024	STATE OF ODISHA SIBNATH SINGH VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// // ()
342	D-WP(C)/6084/2024 WP(C)/6510/2024	UNION OF INDIA VS PRAMILA MOHAPATRA	SANJIB SWAIN,SR. PANEL COUNSEL VS	// () //
343	D-WP(C)/10055/2024 WP(C)/6511/2024	MEGHANANDA @ BALARAM BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
344	D-WP(C)/8603/2024 WP(C)/6512/2024	MURALIDHAR SASTRI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// () //
345	D-WP(C)/10027/2024 WP(C)/6513/2024	PRABHAKAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// () //
346	D-WP(C)/7339/2024 WP(C)/6514/2024	SUSANT KUMAR SAHU VS NARENDRA MAHARANA	ASHOK KUMAR PRADHAN VS	// () //
347	D-WP(C)/11583/2024 WP(C)/6515/2024	M/S. GOPALPUR PORTS LTD. GANJAM VS CHIEF COMMNR. OF CT AND GST, CUTTACK	RAMESH CHANDRA JENA VS	// () //
348	D-WP(C)/11003/2024 WP(C)/6516/2024	LABA KUMAR CHAND VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
349	D-WP(C)/6655/2024 WP(C)/6517/2024	KANHU CHARAN BASTARAY VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// () //
350	D-WP(C)/8667/2024 WP(C)/6518/2024	SHAKTI RANJAN MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// () //
351	D-WP(C)/10344/2024 WP(C)/6519/2024	BARSHA GAHAREDI VS STATE OF ODISHA	SEPHALEE DAS VS	// () //

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352	D-WP(C)/9256/2024 WP(C)/6520/2024	JHARSUGUDA PHARMACY COLLEGE, JHARSUGUDA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
353	D-WP(C)/10434/2024 WP(C)/6521/2024	SK. MUKTAR HOSSAIN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
354	D-WP(C)/7626/2024 WP(C)/6522/2024	PAHALI @ PRAHALLAD NATH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
355	D-WP(C)/11996/2024 WP(C)/6523/2024	RABI SHANKAR RATH VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
356	D-WP(C)/12000/2024 WP(C)/6524/2024	HEAMANTA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
357	D-WP(C)/12001/2024 WP(C)/6525/2024	DAMBRUDHAR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
358	D-WP(C)/9683/2024 WP(C)/6526/2024	DEBASIS PANDA VS TPSODL, GANJAM	SOMANATH MISHRA VS	// 0 //
359	D-WP(C)/11897/2024 WP(C)/6527/2024	BUDHE MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
360	D-WP(C)/12003/2024 WP(C)/6528/2024	NIRMAL BAHUK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
361	D-WP(C)/12002/2024 WP(C)/6529/2024	KESHARI MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
362	D-WP(C)/6216/2024 WP(C)/6530/2024	DUSMANTA KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
363	D-WP(C)/12004/2024	SIBA MAJHI	SALAUDDIN KHAN	//

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	WP(C)/6531/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/11905/2024 WP(C)/6532/2024	RAJASHREE DHAL VS COLLECTOR, BALASORE	TAPAN KUMAR KAMILA VS	// 0 //
365	D-WP(C)/11900/2024 WP(C)/6533/2024	GUJE MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
366	D-WP(C)/11902/2024 WP(C)/6534/2024	KANAKA MANJARI DEI VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
367	D-WP(C)/5226/2024 WP(C)/6535/2024	JHILLIRANI PRADHAN VS UNITED INDIA INSURANCE CO. LTD., BERHAMPUR	BIBHUTI BHUSAN NANDA VS	// 0 //
368	D-WP(C)/6227/2024 WP(C)/6536/2024	AMARNATH NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
369	D-WP(C)/11719/2024 WP(C)/6537/2024	BOUDH DISTILLERY PVT. LTD. TITRIKATA VS THE COLLECTOR AND D.M. BOUDH	AMITABH MISHRA VS	// 0 //
370	D-WP(C)/11480/2024 WP(C)/6538/2024	SIMARANI DASH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
371	D-WP(C)/3789/2024 WP(C)/6539/2024	SUNITA DASH VS STATE OF ODISHA	RAJESWARI DAS VS	// 0 //
372	D-WP(C)/11629/2024 WP(C)/6540/2024	DEBENDRANATH PAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
373	D-WP(C)/9254/2024 WP(C)/6541/2024	SRIBATSA KUMAR SAHOO VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// 0 //
374	D-WP(C)/10789/2024 WP(C)/6542/2024	PRITI RANJAN SAHOO VS	DURGA PRASAD JENA VS	// 0

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375	D-WP(C)/10388/2024 WP(C)/6543/2024	STATE OF ODISHA DURYADHAN BARAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	// // ()
376	D-WP(C)/11723/2024 WP(C)/6544/2024	BOUDH DISTILLERY PVT. LTD. BOUDH VS THE COLLECTOR AND D.M BOUDH	AMITABH MISHRA VS	// // ()
377	D-WP(C)/11023/2024 WP(C)/6545/2024	KISHOR CHANDRA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // ()
378	D-WP(C)/11135/2024 WP(C)/6546/2024	SANGEETA RANI PANIGRAHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // ()
379	D-WP(C)/11032/2024 WP(C)/6547/2024	HEMANT KUMAR PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // ()
380	D-WP(C)/10019/2024 WP(C)/6548/2024	DASARATHI SAHU VS INDIAN OIL CORPORATION LTD (IOCL), NEW DELHI.	SIDHARTH PRASAD DAS VS	// // ()
381	D-WP(C)/11755/2024 WP(C)/6549/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA VS THE COLLECTOR AND DM, BOUDH	AMITABH MISHRA VS	// // ()
382	D-WP(C)/11025/2024 WP(C)/6550/2024	SAUBHAGYA KUMAR BARIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // ()
383	D-WP(C)/11744/2024 WP(C)/6551/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA VS THE COLLECTOR AND DM, BOUDH	AMITABH MISHRA VS	// // ()
384	D-WP(C)/9219/2024 WP(C)/6552/2024	DINAKRUSHNA DALEI VS COLLECTOR, MAYURBHANJ	NIRANJAN LENKA VS	// // ()
385	D-WP(C)/11730/2024 WP(C)/6553/2024	BOUDH DISTRILLERY PVT. LTD. BOUDH VS THE COLLECTOR AND D.M BOUDH	AMITABH MISHRA VS	// // ()

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386	D-WP(C)/11009/2024 WP(C)/6554/2024	SANGHAMITRA HATI VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// () //
387	D-WPCRL/8097/2024 WPCRL/24/2024	SANJAYA KUMAR SENAPATI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BONTH /27 /2024 () //
388	D-ABLAPL/4621/2024 ABLAPL/2766/2024	MAMATA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /22 /2024 () //
389	D-ABLAPL/6173/2024 ABLAPL/2767/2024	SATYAPRIYA SAHU @ SATYA PRAKASH SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /20 /2022 () //
390	D-ABLAPL/6363/2024 ABLAPL/2768/2024	SURJIT PRASAD ROUT @ SUJIT ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BADACHANA /92 /2024 () //
391	D-ABLAPL/6615/2024 ABLAPL/2769/2024	RAIBU MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	BARIA /156 /2023 () //
392	D-ABLAPL/5845/2024 ABLAPL/2770/2024	RAJES LIMA @ PINKU LIMA VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /73 /2023 () //
393	D-ABLAPL/6671/2024 ABLAPL/2771/2024	SUSHANTA HARIJAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /33 /2024 () //
394	D-ABLAPL/6758/2024 ABLAPL/2772/2024	ISWAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /20 /2024 () //
395	D-ABLAPL/5859/2024 ABLAPL/2773/2024	SUSANTA KUMAR TRIPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MAHILA P.S.(BBSR) /12 /2024 () //
396	D-ABLAPL/6777/2024 ABLAPL/2774/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAGDIA /169 /2023 () //
397	D-ABLAPL/6768/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK	AKSHAYA KUMAR SAHOO	BAGDIA /161 /2023

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	ABLAPL/2775/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/6790/2024 ABLAPL/2776/2024	RAJIV @ RAJIB KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAKA P.S. /43 /2024 () //
399	D-ABLAPL/6770/2024 ABLAPL/2777/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NALCO /129 /2023 () //
400	D-ABLAPL/7103/2024 ABLAPL/2778/2024	RAJESH PADHI VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	ATTABIRA /461 /2023 () //
401	D-ABLAPL/6772/2024 ABLAPL/2779/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NALCO /48 /2023 () //
402	D-ABLAPL/7331/2024 ABLAPL/2780/2024	SANJIT KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /14 /2024 () //
403	D-ABLAPL/6410/2024 ABLAPL/2781/2024	SANJITA BEGUM VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SONEPUR /103 /2022 () //
404	D-ABLAPL/7395/2024 ABLAPL/2782/2024	SANKAR SING @ SHANKAR SING VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, MORADA 2(A)CC/0000031/2024
405	D-ABLAPL/6451/2024 ABLAPL/2783/2024	KANTA SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KAMAKHYANAGAR /589 /2023 () //
406	D-ABLAPL/7010/2024 ABLAPL/2784/2024	GAVARA RITISH KUMAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PARLAKHEMUNDI /57 /2024 () //
407	D-ABLAPL/6793/2024 ABLAPL/2785/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHILA P.S.(BBSR) /40 /2024 () //
408	D-ABLAPL/6867/2024 ABLAPL/2786/2024	KRISHNA@SUBRAT SAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /147 /2024 ()

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409	D-ABLAPL/7122/2024 ABLAPL/2787/2024	STATE OF ODISHA GANGADHAR SENAPATI VS	DEEPAK KUMAR DAS VS	// BALANGA /49 /2024 ()
410	D-ABLAPL/6902/2024 ABLAPL/2788/2024	STATE OF ODISHA RAMESH PARIDA VS	JAYADEBA BEHERA VS	// RANPUR /77 /2024 ()
411	D-ABLAPL/7264/2024 ABLAPL/2789/2024	STATE OF ODISHA ROHAN MALICK @ ROHAN MALLICK VS	KARUNAKAR NAYAK VS	// JAJPUR ROAD /105 /2024 ()
412	D-ABLAPL/6966/2024 ABLAPL/2790/2024	STATE OF ODISHA BIBHUTI BHUSAN MOHANTY@BIBHUDUTI MOHANTY VS	LAXMI NARAYAN PATEL VS	// BARAMBA /45 /2024 ()
413	D-ABLAPL/7008/2024 ABLAPL/2791/2024	STATE OF ODISHA OMM PRAKASH MAHARANA @ OMM MAHARANA VS	PRANAB KUMAR SAMANTRAY VS	// TALABANIA /175 /2023 ()
414	D-ABLAPL/7146/2024 ABLAPL/2792/2024	STATE OF ODISHA PABITRA PRADHAN VS	CHHABI BEHERA VS	// BARANGA /102 /2024 ()
415	D-ABLAPL/7144/2024 ABLAPL/2793/2024	STATE OF ODISHA TULU PRADHAN VS	CHHABI BEHERA VS	// BARANGA /100 /2024 ()
416	D-ABLAPL/7303/2024 ABLAPL/2794/2024	STATE OF ODISHA BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// KEONJHAR TOWN /149 /2024 ()
417	D-ABLAPL/7273/2024 ABLAPL/2795/2024	STATE OF ODISHA RAMA CHANDRA PADHI VS	PRONOY MOHANTY VS	// BERHAMPUR TOWN /79 /2024 ()
418	D-ABLAPL/7334/2024 ABLAPL/2796/2024	STATE OF ODISHA SUPRAVA DAS VS	PURNA CHANDRA MOHARANA VS	// PURUNABAZAR /27 /2024 ()
419	D-ABLAPL/7365/2024 ABLAPL/2797/2024	STATE OF ODISHA SIPUN SAHOO @ MANTU VS	CHIRANJIB ROUT VS	// COLLIERY /98 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/7394/2024 ABLAPL/2798/2024	PRADIPTA KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /39 /2024 () //
421	D-ABLAPL/7417/2024 ABLAPL/2799/2024	CHANDAN KANSA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	MUNIGUDA /19 /2020 () //
422	D-ABLAPL/7396/2024 ABLAPL/2800/2024	ABHAYA KUMAR SAHOO @ BIKASH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /58 /2024 () //
423	D-ABLAPL/7423/2024 ABLAPL/2801/2024	UMAKANTA PATRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BANGRIPOSI /62 /2024 () //
424	D-ABLAPL/7425/2024 ABLAPL/2802/2024	MUNA SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /58 /2024 () //
425	D-ABLAPL/7442/2024 ABLAPL/2803/2024	BALIA @ KAMADEBA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /45 /2024 () //
426	D-ABLAPL/6334/2024 ABLAPL/2804/2024	PAPU MALIK @ PAPU MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /116 /2024 () //
427	D-ABLAPL/7435/2024 ABLAPL/2805/2024	MANAS RANJAN SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /55 /2024 () //
428	D-ABLAPL/7436/2024 ABLAPL/2806/2024	KISHORE NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /207 /2023 () //
429	D-ABLAPL/6223/2024 ABLAPL/2807/2024	A. RABI @ AUL RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /227 /2018 () //
430	D-ABLAPL/7437/2024 ABLAPL/2808/2024	SAYED ZAKIR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	GOSANINUAGAM /67 /2024 () //
431	D-ABLAPL/7440/2024	SANJAY BEHERA @ SIPU	RAJENDRA NARAYAN ROUT	BARIPADA SADAR /70 /2023

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	ABLAPL/2809/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/7555/2024 ABLAPL/2810/2024	PRATAP KESHARI CHAMPATI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /36 /2024 () //
433	D-ABLAPL/7082/2024 ABLAPL/2811/2024	CHAKRADHAR DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	LAXMISAGAR P.S. /376 /2023 () //
434	D-ABLAPL/7371/2024 ABLAPL/2812/2024	RAGHUNATH NANDA VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	CHARICHHAKA /30 /2024 () //
435	D-ABLAPL/7321/2024 ABLAPL/2813/2024	AINTHA ARISAL @ SHREENIBAS ARISAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHURDA SADAR /29 /2012 () //
436	D-ABLAPL/7576/2024 ABLAPL/2814/2024	LAXMIDHAR MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /62 /2022 () //
437	D-ABLAPL/7445/2024 ABLAPL/2815/2024	NIRANJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /22 /2024 () //
438	D-ABLAPL/7470/2024 ABLAPL/2816/2024	MAMATA NAIK @ NAHAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /153 /2024 () //
439	D-ABLAPL/7578/2024 ABLAPL/2817/2024	BASANTA KUMAR ROUT @ BASANTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /75 /2024 () //
440	D-ABLAPL/7523/2024 ABLAPL/2818/2024	RAKESH SA @ RAKESH SAHU VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	BHAWANIPATNA SADAR /500 /2023 () //
441	D-ABLAPL/6255/2024 ABLAPL/2819/2024	KISHON PRASAD SAHOO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /90 /2023 () //
442	D-ABLAPL/6881/2024 ABLAPL/2820/2024	SAROJ KUMAR LIMA VS	JAGABANDHU SAHU VS	BOLANGIR TOWN /72 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/7584/2024 ABLAPL/2821/2024	STATE OF ODISHA KANAKALATA SHANKHUA VS	DHARMENDRA SETHY VS	// OUPADA /40 /2024 ()
444	D-ABLAPL/7626/2024 ABLAPL/2822/2024	STATE OF ODISHA SURESH KUMAR AGRAWAL VS	BYOMAKESH TRIPATHY VS	// //0 ()
445	D-ABLAPL/7611/2024 ABLAPL/2823/2024	STATE OF ODISHA SAILENDU KUMAR SAMANTA VS	BYOMAKESH TRIPATHY VS	// //0 ()
446	D-ABLAPL/7619/2024 ABLAPL/2824/2024	STATE OF ODISHA SUSHANT SWAIN VS	BISHNU PRASAD PRADHAN VS	// BADAGODA P.S. /159 /2024 ()
447	D-ABLAPL/4990/2024 ABLAPL/2825/2024	STATE OF ODISHA PAPUN PRADHAN VS	D.SANKAR RAO ACHARY VS	// GOLANTHARA (BERHAMPUR) /626 /2024 ()
448	D-ABLAPL/7625/2024 ABLAPL/2826/2024	STATE OF ODISHA CHITTARANJAN ROUT VS	DIPTI RANJAN MOHAPATRA VS	// BHANDARIPOKHARI /115 /2013 ()
449	D-ABLAPL/7777/2024 ABLAPL/2827/2024	STATE OF ODISHA DIBYA SINGHA MOHANTA VS STATE OF ODISHA	PULAKESH MOHANTY VS	// RARUAN /33 /2024 () //